

Provisions have also been made for environmental protection measures.

[English]

### **Perks to ITDC Executives**

2857. SHRI INDRAJIT GUPTA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether a few selected executives of the India Tourism Development Corporation are enjoying the facilities of company and leased accommodation/hotel accommodation, chauffeur driven car, entertainment facility in ITDC hotels etc. and the Corporation has to bear loss of several lakhs every year on this account; and

(b) if so, whether it is proposed to grant the said executives HRA, fixed conveyance allowance, entertainment grants etc. in lieu of the existing facilities to make saving in administrative expenditure of ITDC hotels?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir. The facilities are given by ITDC to its entitled Executives as per rules and operational needs of the Corporation.

(b) Does not arise.

### **Howrah-Amta Railway Line**

2858. PROF. SUSANTA CHAKRABORTY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to continue the construction of the Howrah-Amta broad gauge railway line; and

(b) if so, the details thereof and the schedule fixed for its completion?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Yes, Sir.

(b) Work will be progressed as per availability of resources in the coming years. No target date has been fixed.

[Translation]

### **Air service to Amareli district, Gujarat**

2859. SHRI DILEEP BHAI SANGHANI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to introduce any air service in Amareli district of Gujarat; and

(b) if so, the steps taken in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

[English]

### **Freight subsidy on Coal in Tamil Nadu**

2860. SHRI ANBARASU ERA: Will the Minister of COAL be pleased to state:

(a) whether there is any demand from the Government of Tamil Nadu to extend freight subsidy for the supply of coal from Singareni collieries; and

(b) if so, the details thereof and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) and (b). In 1990, the Government of Tamil Nadu/Tamil Nadu Electricity Board requested for grant of subsidy for